

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 62/00088/2021**

This the 22<sup>nd</sup> day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Sumera Nisar, age 46 years, D/o: Nisar Ahmad Mir, R/o: Palpora Sonwar, Srinagar.  
.....Applicant  
(Advocate: Mr. Bhat Fayaz Ahmad)

**Versus**

1. UT of J&K through Principal Secretary to Govt., School Education Department, Civil Sectt. Srinagar/Jammu.  
Email ID: [www.edu-jk@nic.in](mailto:www.edu-jk@nic.in).  
Pin Code: 190001.
2. Director, School Education Kashmir, Email ID: [www.dsekjk@gmail.com](mailto:www.dsekjk@gmail.com).  
Pin Code: 190001.
3. Chief Education Officer, Srinagar.  
Email ID: [ceo-srinagar@yahoo.com](mailto:ceo-srinagar@yahoo.com).  
Pin Code: 190001.
4. Head Master, Girls High School, Fateh Kadal, Srinagar.  
Email ID: [ghsfatehkadal@gmail.com](mailto:ghsfatehkadal@gmail.com).  
Pin Code: 190001.

.....Respondents

(Advocate: Mr. Sudesh Magotra)



**O R D E R [O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

At the outset, learned counsel for the applicant submits that this O.A.

may be dismissed as withdrawn.

2. Accordingly, the O.A. is dismissed as withdrawn.



**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**

/M.M/